

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 331
TP(Co.Act)- 44(PB)/2022
Old CRL M(Co.)02/2022

IN THE MATTER OF:

Odeon Builders Pvt Ltd.

.... Petitioner/Applicant

Vs.

AKG Shutterings Pvt Ltd.

.... Respondent

Order under Section 340 of the Companies Act, 2013.

Order delivered on 15.07.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS

HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI

HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For Petitioner : Mr. Gursat Singh, Mr. Pranam Jain, Mr. Rahul Chauhan Advs.

For Respondent :

ORDER

The parties are directed to complete the pleadings, if not already completed, before the next date of hearing.

List the matter for arguments **on 07.10.2024.**

-Sd-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

ANAND DUBEY

-Sd-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)